

Compensation to Families of Indian Seamen Died in Gulf War

2997. SHRI SHANTARAM NAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of Indian Seamen who have lost their lives working on merchant ships, on account of attacks against their ships in the Gulf war during the last one year;

(b) whether families of such victims are duly compensated by the respective companies;

(c) if so, the details thereof; and

(d) if not, the remedial steps Government propose to ensure compensation to families of those victims?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No Indian Seamen engaged through Seamen's Employment Offices Bombay and Calcutta working on Merchant Ships have lost their lives on account of attack against their ships in the Gulf War during the last one year. However, one Indian national working on a UAE fishing boat died as a result of an attack on it by a U.S. Naval ship on 1.11.87.

(b) to (d). Do not arise.

Restoration of Shimla-Amritsar Mail And Ranchi Express

2998. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration has taken note of the extreme inconvenience caused to the people of Himachal Pradesh, Jammu & Kashmir, Punjab, Haryana and Chandigarh by the cancellation of the Shimla-Amritsar Mail and Ranchi Express, running between Kalka and Amritsar with through coaches for Pathan-

kot/Jammu and between Kalka and Ranchi respectively during the current year (1987-88);

(b) whether representations for the restoration of these trains have been received by the railway Administrations;

(c) if so, the decision taken thereon and the likely dates by which the trains would be restored; and

(d) if not, the reasons for delay and the steps taken/proposed to be taken to alleviate the sufferings of the people on this score?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) Though certain representations have been received, the traffic offering on the route is meagre. There is also no serious inconvenience as suitable connecting trains via Ambala are available to/from various destinations for these few passengers.

(c) and (d) Do not arise.

Renovation of Unremunerative Railway Lines

2999. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to take steps to make some of the unremunerative railway lines profitable by providing a few missing links like Salla Khurd-Hoshiarpur in Northern Railway so as to enable them to attract more traffic;

(b) if so, the names of the railway lines which have been selected for this purpose, zone-wise and the likely date by which missing link would be provided; and

(c) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) As per accepted

recommendations of the National Transport Policy Committee criteria for choice of new rail lines includes "rail lines to serve as missing links which can form alternative route to relieve congestion on existing busy rail route". There is no proposal for construction of rail line from Saila Khurd to Hoshiarpur.

(b) Construction of Talcher-Sambalpur rail line in South Eastern Railway was approved as a missing link. Its completion will depend on availability of resources in the coming years.

(c) Does not arise.

Research Centres Financed by Indian Council of Social Science Research

3000 SHRI MANIK REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and details of Research Institutes/Centres in the country which are presently funded by the Indian Council of Social Science Research for their maintenance through recurring grants;

(b) the procedure for selecting or identifying such Institutes;

(c) the details of Research Institutes in the country which got only non-recurring grant since 1984 and the amount granted to each of them; and

(d) whether there are any applications pending with the ICSSR requesting for grants under this scheme; if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI):(a) to (d) Financial assistance is given by the Indian Council of Social Science Research to research institutes/centres in accordance with the criteria and procedure laid down in the Rules of grant-in-aid to societies and institutes

doing research in the field of social sciences and which are outside the purview of the University Grants Commission. The criteria laid down include that the institute should be a registered society in existence for a period not less than five years; should be of an all-India character; and should have achieved excellence in the field of social sciences. Such institutes are identified by the ICSSR with the prior approval of the Government of India on the basis of recommendations of a visiting committee with regard to its competence and potential. Under the aforesaid, scheme financial support is presently being extended to 22 Research Institute/Centres as detailed in the statement given below. Apart from grants for non-recurring items of expenditure, all these institutes are provided financial assistance for meeting recurring items of expenditure. The proposals for grants under the scheme from the following institutes are pending final decision in the matter:-

- (i) The Gujarat Institute of Area Planning, Ahmedabad.
- (ii) The Institute for Studies in Industrial Development, New Delhi.
- (iii) The Ambedkar Institute of Labour Studies, Bombay.

STATEMENT

List of Addresses of the Research Institutes Supported by the ICSSR

- 1 Dr V M Rao
Officiating Director,
Institute for Social & Economic Change,
Nagarbhavi P O
Bangalore.
- 2 Prof Surajit C Sinha,
Director
Centre of Studies in Social Sciences,
10, Lake Terrace,
Calcutta-700029.
- 3 Dr T N Krishan,
Director,
Centre for Development Studies,
Askulam Road, Ulloor,
Trivandrum-695011